F.No. XIV/2/2003/Conf/CESTAT/ Admn CUSTOMS EXCISE &SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 07/01/2019

CIRCULAR

Pursuant to Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training letter No. 407/12/2014-AVD-IV(B) dated 13 January 2015, all Group 'A' and 'B' officers (Gazetted & Non-Gazetted) are requested to furnish the immovable property return for the year 2018 as on 1.1.2019 in the enclosed proforma latest by 30.01.2019.

Encls: As above

(Bineesh Kumar K.S.) Registrar

Copy to:-

 SPS/PA to Hon'ble President/Members/Registrar/Dy. Registrars/Assistant Registrars/SPS/Court Master-including all Regional Benches, CESTAT

Office Copy/Guard file/website.

Statement of Immovable Property Return for the year

1	Name of Officer (in full) and service	2. Caure			
1.	to which the officer belongs	(in case of IAS officers)			
3.	Present post held:	4. Present Pay			

	Name of District, Sub-Division, Taluk & Village or	Name & Details of Property, Housing	02.20	Present value *	If not in own name, state in whose name held &	whether by	Annival income from the	Remarks
•	City in which property is situated (full location & postal address)		when purchased) including of land in case of house	12	his/her relationship to the Govt. servant	inheritance, gift or otherwise with date of acquisition & name with details of person(s)		-
-		,	,		1	from whom acquired		
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